

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/187/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

NAME OF THE COMPANY: M/s. G. C. Beverages Pvt. Ltd.

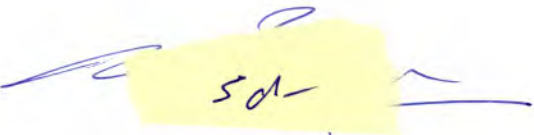
SECTION OF THE COMPANIES ACT: 441

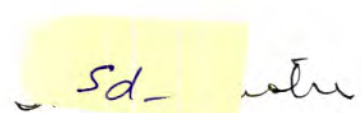
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present: Mr. Sandeep Bisht, Advocate
Mr. Manisha Rawat (PCS)

ORDER

Reserved for Orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)